

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 415
ANSWERED ON- 22/07/2026

FASTAG BASED TOLL COLLECTION AND DIGITAL TOLLING SYSTEM

415 # SHRI TEJVEER SINGH:

SHRI BRIJ LAL:

SHRI LAHAR SINGH SIROYA:

SHRI S. SELVAGANABATHY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the FASTag-based annual pass scheme launched by Government is being effectively implemented and the progress made thereunder so far;
- (b) the mechanism put in place for the speedy redressal of grievances related to FASTag and to ensure transparent toll collection; and
- (c) whether Government is planning to implement a GPS-based barrier-free tolling system on National Highways, if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government has introduced a FASTag based Annual Pass for non-commercial cars, jeeps, and vans, which has come into effect from 15th August, 2025. Under this scheme, an Annual Pass can be activated on payment of Rs. 3,075/- for the year 2026-27 and allows travel through all National Highway/National Expressway fee plazas for one year or upto 200 fee plaza crossings, whichever is earlier. As of June, 2026, more than 77 lakh Annual Passes have been issued registering 63 crore transactions on National Highway Fee Plazas. Presently, around 33% of total Electronic Toll Collection (ETC) transactions done by car/jeep/van are Annual Pass Transactions. The Annual Pass scheme has improved operational efficiency and enhanced the convenience of road users.

(b) The Government through National Highways Authority of India (NHAI) has established multiple grievance redressal mechanism for addressing user fee-related issues on National Highways. Complaints can be lodged through the National Highways 24×7 Toll-Free Helpline 1033, the dedicated email falsededuction@ihmcl.com, the respective FASTag issuer bank helplines, as well as through the RajmargYatra App. These mechanisms are effective, transparent, and easily accessible to road users.

Further, to ensure operational integrity and transparency in user fee collection on National Highways, the Government has implemented FASTag-based electronic toll collection system. Presently, approximately more than 98% of user fee collection takes place through FASTag under National Electronic Toll Collection (NETC) program. All the FASTag transactions are processed in a secure ecosystem involving Toll Management System Software, Acquirer Bank at fee plaza, National Payment Corporation of India (NPCI) as Central Clearing House (CCH) and FASTag Issuer Bank. The transaction involves a transparent process wherein the deducted user fee (Toll) is informed to the highway users and recorded in a central repository. The Electronic Toll Collection (ETC) system is designed as such that no FASTag transaction can take place without the participation of all three stakeholders i.e., Acquirer Bank at user fee plaza, NPCI and Issuer Bank.

(c) The Apex Committee and High-Level Empowered Committee consisting of Experts from Industry and Academia, in view of security and privacy considerations, breach and overall operational control, have recommended further deliberations for GPS-based barrier-free tolling system. However, in effort to enhance toll operations and enable seamless movement of vehicles, the Government has decided to implement MLFF through Automatic Number Plate Recognition (ANPR) with AI analytics and RFID-based Electronic Toll Collection (FASTag) which facilitates barrier-less tolling, where the user fee shall be charged from the vehicle users without having to stop, slow down or stay in a given lane. Multi-Lane Free Flow based barrier less tolling using existing FASTag (RFID)+ANPR/AI- Technology has been awarded on 17 fee plazas as per Annexure A. Out of 17 awarded fee plazas, 05 fee plazas have already gone Live i.e., Choryasi Fee Plaza (Surat, Gujarat); Mundka Fee Plaza (Delhi); Gharaunda Fee Plaza (Haryana); Manoharpura Fee Plaza (Rajasthan); Daulatpura Fee Plaza (Rajasthan). Further, bids have been invited for additional 104 fee plazas as per Annexure B.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 415 FOR ANSWER ON 22.07.2026 ASKED BY SHRI TEJVEER SINGH, SHRI BRIJ LAL, SHRI LAHAR SINGH SIROYA, SHRI S. SELVAGANABATHY REGARDING FASTAG BASED TOLL COLLECTION AND DIGITAL TOLLING SYSTEM.

The details of fee plazas for which Request for Proposal (RFP) has been awarded for implementation of barrier less tolling:

S. No.	Fee Plaza	NH/ State
1.	Choryasi	NH-48 in Gujarat
2.	Mundka	UER-II in Delhi
3.	Daulatpura	NH-48 in Rajasthan
4.	Manoharpura	NH-48 in Rajasthan
5.	Shahjahanpur	NH-48 in Rajasthan
6.	Gharaunda	NH-44 in Haryana
7.	Nemili / SriPerumbadur	NH-48 in Tamil Nadu
8.	Chennasamaduram	NH-48 in Tamil Nadu
9.	Paranur	NH-45 in Tamil Nadu
10.	Kasepalli	NH-44 in Andhra Pradesh
11.	Amakthadu	NH-44 in Andhra Pradesh
12.	Marur	NH-44 in Andhra Pradesh
13.	Chalakhwadi	NH-50 in Maharashtra
14.	Hiwargaon Pavasa	NH-50 in Maharashtra
15.	Badarpur Faridabad	NH-19 in Haryana
16.	Boraich	NH-48 in Gujarat
17.	Madanpur	NH-31 in Assam

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The details of fee plazas for which Request for Proposal (RFP) have been invited for implementation of barrier less tolling:

Sl. No.	Fee Plaza Name	NH Number
1.	Sirohi Bahali	148B
2.	Kathuwas	11
3.	Ghamroj Sohna Road	248A
4.	Kiranj	148NA
5.	Bhanera	34
6.	Chota Mawana	34
7.	Mujhera	709AD
8.	Chandlana	152D
9.	Mohna	152D
10.	Kheri Sharaf Ali	152D
11.	Bahri	152D
12.	Amrawali Khera	152D
13.	Kilazafargarh	152D
14.	Bainsi	152D
15.	Kharkhara	152D
16.	Kherari	152D
17.	Dadri	152D
18.	Buchawas	152D
19.	Bhalkhi	152D
20.	Jat Guwana	152D
21.	Pabnawa	152D
22.	Jamni NH 152D	152D
23.	Chabri	152D
24.	Kurana	334
25.	Jiwana	709B
26.	Tamsabad	709AD
27.	Patnipratapur	709AA
28.	Bhuni	709A
29.	Jagaheri	709AD
30.	Dabhedi	709B
31.	Sivaya	334
32.	Dakan kotra	48
33.	Jaswantgarh (Gogunda)	27
34.	Malera	27
35.	Kishorepura	52
36.	Beermandi	52
37.	Mandana	52
38.	Biratiya Kalan	25
39.	Binawas	25

Sl. No.	Fee Plaza Name	NH Number
40.	Dangiyawas	125A
41.	Manaklao-TP-02	125A
42.	Tankla	62
43.	Netra	62
44.	Hingonia	148C
45.	Sitarampura	148C
46.	Kishangarh	48
47.	Thikariya	48
48.	Tatiawas	52
49.	Akhepura	52
50.	Thirpali Badi	709 Extn.
51.	Titoli	11A Extn.
52.	Rabawata	11A Extn.
53.	Pipili	316
54.	Pudapada & Nildungri	53
55.	Dakuamunda	55
56.	Hatibari	55
57.	Jharpokharia	49
58.	Padmanavapur	18
59.	Sukhuapada	18
60.	Khairamunda	53
61.	Hasanpur (Sainkul)	20
62.	Khantaghar (Dhenkikote)	20
63.	Banajodi (Padmapur)	20
64.	Khireitangiri	49
65.	Jansanpur	49
66.	Kandra	520
67.	Darjing	143
68.	Jamudihi	520
69.	Balani	143
70.	Bharthana	48
71.	Mandva	48
72.	Bhadbhid	751
73.	Kobadi	51
74.	Rohisa	51
75.	Nageshri	51
76.	Velva	51
77.	Sundarpara	51
78.	Pithai	47
79.	Vavadikhurd	47
80.	Vantada	48
81.	Kathpur	48
82.	Bhagwada	48
83.	Bharudi	27
84.	Pithadiya	27
85.	Kuchadi	51
86.	Okhamadhi	51
87.	Dharampur-Danta	151A
88.	Gadoi	151
89.	Dari	151

Sl. No.	Fee Plaza Name	NH Number
90.	Gorsar	51
91.	Tarana	151A
92.	Varshamedi	341
93.	Kukma	341
94.	Panthangi	65
95.	Korlaphadu	65
96.	Chillakallu	65
97.	Komatipalli	163
98.	Komalla	163
99.	Painampalli	365A
100.	Singarenipally	365BB
101.	Mandamarri	363
102.	Sarandi	363
103.	Taddanpally	161
104.	Dharmaram	161
